

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

32. IA 1204/2021 Sec 60(5) IA 1244/2021 Sec 60(5) IA 1245/2021 Sec 60(5) IA
438/2021 IA 720/2021 IA 1864/2021 IA 3467/2023 IA 138/2021 IA 2524/2020 IA
713/2021 in C.P. (IB)/4258(MB)2019

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 14.06.2024**

**NAME OF THE PARTIES:- Administrator of Dewan Housing Finance
Corporation Vs. Nippon Life India Asset
Management Limited**
IN THE MATTER OF
Reserve Bank of India
V/s
Dewan Housing Finance Corporation Limited

Section: 60(5) of Insolvency and Bankruptcy Code, 2016

ORDER

IA 3467 of 2023:- Counsel, Debopriyo Moulik i/b Pramod Kathane appeared for the Applicant through VC and and Counsel, Vikram Kamath a/w Priyanka Vishnoi appeared for the Respondent through VC. It has been pointed out that reply has not yet been filed on behalf of the Respondent. Last and final opportunity is granted to the Respondents to file reply, if any, by serving an advance copy on the other side at least two days before the next date of hearing, failing which right to file reply shall stand forfeited. No further opportunity shall be granted to file reply. List this matter on **26.07.2024.**

Counsel, Ruchita Jain a/w Yash Dhruva appeared for the Applicant in IA 138 of 2020 through VC, Counsel, Vikram Kamath a/w Priyanka Vishnoi appeared for the Applicant in IA 2524 of 2020 IA 713 of 2021, Counsel, Tejas Popat a/w Arya Gadagkar appeared

for the Applicant in IA 1244 of 2021 and IA 1245 of 2021 through VC, Counsel, Priyanka Dadpe i/by Aagam Doshi appeared for the Applicant in IA 438 of 2021, Counsel, Karan Gandhi a/w Saloni Kapadia appeared for the Respondent no. 2/CoC of DHFL in IA 1864 of 2021 through VC, Sr. Counsel, Ashish Kamath a/w Vikram Kamath appeared for the Respondent in IA 1864 of 2021, and Counsel, Vikram Kamath a/w Priyanka Vishnoi appeared for the Respondent in IA 1204 of 2021, IA 1244 of 2021, IA 1245 of 2021, IA 438 of 2021, IA 720 of 2021, IA 3467 of 2023 and IA 138 of 2021. By consent of all the parties list all these Applications **26.07.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)
ANKIT

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)